

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 1137
TO BE ANSWERED ON THE 31st July 2023
NEW AIRPORT IN TAMIL NADU

1137. SHRI R. DHARMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the Government has planned to set up a new airport in Tamil Nadu;**
- (b) if so, the details thereof;**
- (c) whether the Government has identified the location for setting up this airport in Tamil Nadu;**
- (d) the details thereof;**
- (e) whether the Government has sanctioned any fund for this;**
- (f) if so, the details thereof;**
- (g) the details of the action taken so far in this regard; and**
- (h) the details of the target fixed?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(GEN. (DR) V. K. SINGH (RETD))**

(a) to (h): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 which prescribes the procedure and conditions for development of new Greenfield airports in the country. There is a two stage process of approval, i.e. 'Site-Clearance' followed by 'In-Principle' approval.

State Government of Tamil Nadu has submitted an application to Ministry of Civil Aviation (MoCA) for grant of first stage clearance i.e. 'Site-Clearance' for development of a Greenfield airport at Parandur, Kancheepuram District, Tamil Nadu. As per GFA Policy, the proposal has been sent to Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA) and Ministry of Defence

(MoD) for their comments. After completion of this consultation with stakeholders, the proposal is required to be placed before the Steering Committee on Greenfield Airports for their recommendation, with respect to award of Site Clearance.

As per the GFA Policy, 2008, the responsibility of implementation of airport projects including funding of the project, land acquisition, R&R etc rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent). The timeline for construction of airports depends upon various factors such as land acquisition, mandatory clearances, removal of obstacles, financial closure etc. by the respective airport developers.
